

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 17/2022

In the matter of:

Sh. D.S. Katara & Ors

...Applicant

Versus

Govt. of NCT of Delhi

...Respondents

NDOH:-12.01.2024

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Filed by:

New Delhi:

Dated: 4.01.2024



(Dr. B.M.S. Reddy)

Sr. Environmental Engineer

Delhi Pollution Control Committee

(1)

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**COMPLIANCE REPORT ON BEHALF OF DELHI POLLUTION
CONTROL COMMITTEE IN COMPLIANCE TO THE ORDER
DATED 13.10.2023.**

IT IS MOST RESPECTFULLY SHOWETH:

1. That this Hon'ble Tribunal took up the above referred matter on 28.01.2022 and was pleased to constitute a Joint Committee of DPCC, Municipal Commissioner-South MCD and District Magistrate (South) to look into the grievance and verify the factual position about the issues raised by the applicant.
2. That, in compliance with the orders passed by this Hon'ble Tribunal, DPCC filed its reports/ replies on 28.02.2022, 10.03.2023 and 29.05.2023, which are available on the records of this Hon'ble Tribunal.
3. That, Hon'ble Tribunal heard the matter on 13.10.2023 and was pleased to direct DPCC and DDA to file further compliance report.
4. That, in compliance of the order passed by this Hon'ble Tribunal, a joint inspection of the site was carried out on 01.12.2023 by the representatives of DDA, DJB and DPCC. During the inspection it was observed that:

Katara

1. DDA has stopped seepage of water by constructing RCC boundary wall adjacent to K-2 Block Mahipalpur & adjacent areas.
2. The pond behind E-2 Pkt, Vasant Kunj has been cleaned by DDA and the status of the same was already filed by them in Hon'ble NGT. However, as directed by DPCC, fresh tender is to taken up for further cleaning of pond on regular basis.
3. It has been informed by officials of DDA that a meeting is going to held on 05.12.2023 alongwith officials of DJB regarding finalising of land of STP.

Copy of the joint inspection report dated 01.12.2023 alongwith photographs taken during the inspection is enclosed herewith as **ANNEXURE-1(Colly)**.

5. That, DDA has further convened a meeting, on 01.12.2023 in the office of RWA, Sector E-2, Vasant Kunj, with the representatives of DJB, DDA, DPCC and RWA, regarding a sustainable solution to the disposal of waste water by the unauthorised colony of Mahipalpur & Rangpuri on open DDA land. Sh. DS Katara, President RWA, the applicant in this Original Application was present in the meeting. Following points have emerged from the said meeting:-

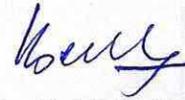
1. DDA has stopped seepage of water by construction of RCC boundary wall adjacent to K-2 Block Mahipalpur & adjacent areas.
2. DDA has removed the waste from the site and broken boundary has been repaired so that illegal dumping of garbage/ general waste doesn't reoccur in future.
3. DDA is in the process to identify and handover the land to DJB for STP. Most of the land for construction of STP has been identified except 250 Sqm land in Rangpuri for SPS (Sewage Pumping Station).
4. DJB official informed that they will start the process of construction of STP as soon as the land is handed over to them by DDA.
5. The pond behind E-2 Pkt, Vasant Kunj has been cleaned by DDA and the status of the same was already filed in Hon'ble Tribunal. As directed by DPCC, fresh tender is to be floated for further cleaning of pond on regular basis.

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6. DJB and DDA officials ensured that the compliance report in respect of directions issued by DPCC will be submitted to DPCC shortly.

Copy of the minutes of meeting dated 01.12.2023 is enclosed herewith as ANNEXURE-2.

6. That DDA & DJB have not filed any compliance report with DPCC till 04.01.24 with respect to directions issued to them by the DPCC.
7. Hon'ble Tribunal is hereby requested to take this present compliance report on record.

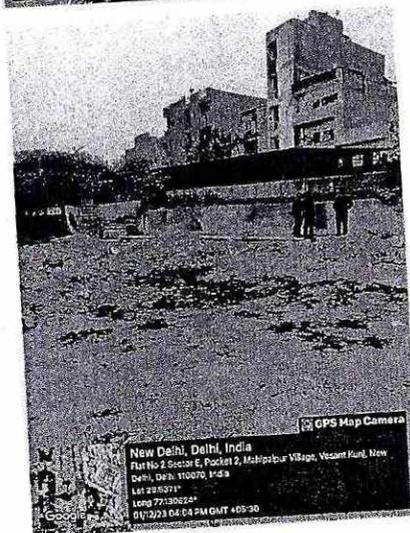
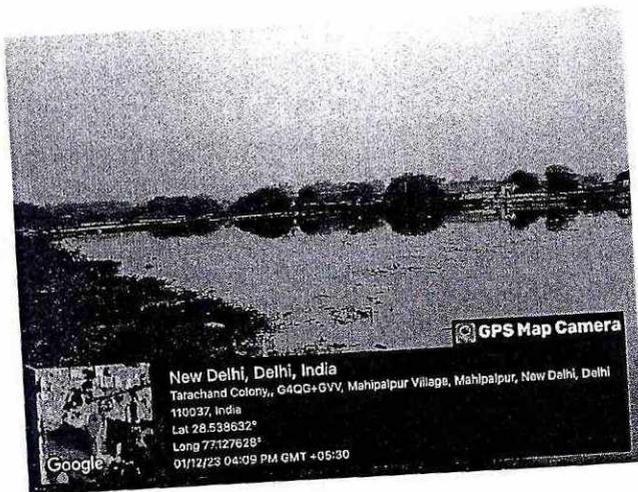
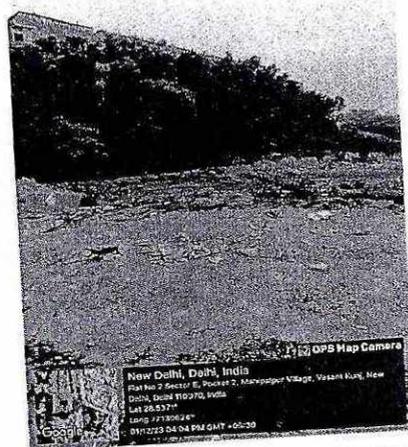
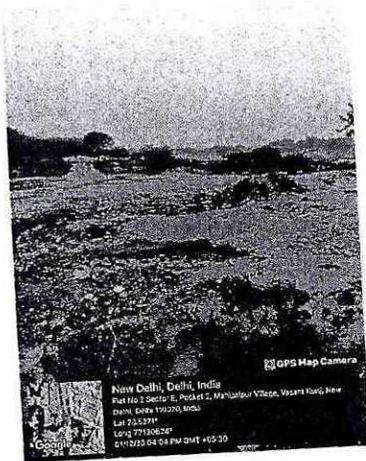


(Dr. B.M.S. Reddy)
Sr. Environmental Engineer

INSPECTION REPORT

In pursuance of the decisions of order of Hon'ble National Green Tribunal (NGT) dated 13/10/23 in OA No 17/2022 in the matter of D.S Kataria and Anr. Vs Govt. of NCT of Delhi, regarding submission of further compliance in the present case. A Joint Inspection was conducted on 01/12/23 by a team consisting of the officials of DDA, DJB & DPCC. The observations of the team during inspection on 01/12/23 are as below:-

1. DDA has stopped seepage of water by constructing RCC boundary wall adjacent to K-2 Block Mahipalpur & adjacent areas.
2. The pond behind E-2 Pkt, Vasant Kunj has been cleaned by DDA and the status of the same was already filed in Hon'ble NGT. However, as directed by DPCC, fresh tender is to taken up for further cleaning of pond on regular basis.
3. It has been informed by officials of DDA that a meeting is going to held on 05/12/23 along with officials of DJB regarding finalising of land of STP.
4. The photographs taken during inspection are as below:




01/12/23
Sudhir Sehrawat
AE, Najafgarh Zone, DJB


01/12/2023
Sachin Kumar
AE, SPD-1, DDA


01/12/2023
Sarim Zameer
JEE, CMC-IV

**DELHI DEVELOPMENT AUTHORITY
OFFICE OF EXECUTIVE ENGINEER
SOUTHERN PROJECT DIVISION -1, DDA
DDA OFFICE COMPLEX,
VASANT KUNJ, NEW DELHI -110070**

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No: F 1(II)/AE-II/SPD-1/DDA/2023-24/1022**Dated: 07/12/2023**

MINUTES OF MEETING

Sub: - Compliance of orders issued w.r.t. OA No. 17/2022 of Hon'ble NGT.

A meeting was held in context of aforesaid subject with DJB and DPCC on 01.12.2023 at 15:00 hrs at E-2, Vasant Kunj to find a sustainable solution to the disposal of waste water by the unauthorised colony of Mahipalpur & Rangpuri on open DDA land. The site was inspected by officials of DDA, DPCC and DJB to assess the ground situation. The joint inspection report in this regard along with geo-tagged photographs is attached as Annexure-1.

Following officials participated in the meeting and inspection: -

1. Sh. Sudhir Sehrawat, AE(C), DJB
2. Sh. Sachin Kumar, AE(C), DDA
3. Sh. Sarim Zameer, JEE, DPCC
4. Sh. D.S. Kataria, President RWA, E-2

Following points were discussed after the inspection and interaction with Sh. D.S. Kataria, President RWA, E-2 Block, Vasant Kunj (petitioner):

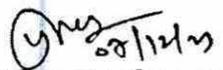
1. DDA has stopped seepage of water by constructing RCC boundary wall adjacent to K-2 block, Mahipalpur & adjacent areas.
2. DDA has removed the waste from the site and broken boundary has been repaired so that illegal dumping of garbage/general waste doesn't reoccur in future.
3. DDA is in the process to identify and handover the land to DJB for STP so that water can be diverted to the STP and after treatment it can be used for development of Green Areas in South Delhi. Most of the land for construction of STP has been identified except 250 Sqm land in Rangpuri for SPS.
4. DJB official informed that they will start the process of construction of STP as soon as the land is handed over to them by DDA.

5. The pond behind E-2 Pkt, Vasant Kunj has been cleaned by DDA and the status of the same was already filed in Hon'ble NGT. However, as directed by DPCC, fresh tender is to taken up for further cleaning of pond on regular basis.
6. DJB and DDA officials ensured that the compliance report in respect of directions issued by DPCC will be submitted to DPCC shortly.

/
Executive Engineer
SPD-1/DDA

Copy to: -

1. SE/SCC-2, DDA for kind information.
2. SDM, South West, G3CJ+8GP, Old Delhi Rd, Kapas Hera Extension, Kapas Hera, New Delhi, Delhi 110037 for kind information.
3. Senior Environmental Engineer, DPCC, 4th & 5th Floor, ISBT Building, Kashmere Gate, Delhi-110006.
4. Executive Engineer(C) DR-XIV, DJB, SPS Najafgarh, New Delhi-110043.
- ✓ 5. AE-II, SPD-1, DDA for information and necessary action.
6. Office Copy.
7. Guard File.


Executive Engineer
SPD-1/DDA